

important role for the development of the Adivasi dominated area. This national highway is must for the social and economic development and for the exploitation of the minerals in this area. There is no railway facility in these areas.

Therefore, my submission to the Centre Government is that for the development of the Adivasi dominated area the construction of a national highway between Ranchi and Jaipur via Vilaspur should be included in the Eight Five Year Plan and it should be completed soon.

(ii) **Need to take Measures for Electrification in Nizamabad District, Andhra Pradesh to Safeguard the Interests of Farmers under Nizam Sagar Project.**

[English]

SHRI G. GANGA REDDY (Nizamabad): The electrification in Nizamabad district in Andhra Pradesh is very much needed to safeguard the farmers, particularly under Nizam Sagar Project. Due to water supply to Hyderabad from Singur Project for drinking purpose, there is a shortage of water in Nizamsagar. There is need for electrification in Nizamabad District through REC (Rural Electrification Corporation).

The farmers in the area are producing turmeric, sugarcane, paddy, vegetables, and selling these products in a large quantity to Nagpur and Bombay. They are also supplying agricultural seeds to North

India. They are cultivating through bore wells. So, there is a need of electrification in the area. The farmers of Nizamabad district are facing hardships due to failure of Nizamsagar. Now the only source of water for the farmers is to lift water from the bore wells and depend on lift irrigation schemes from Godavari and other sources. Recently the Government of Andhra Pradesh sanctioned 12 lift irrigation schemes to safeguard the ayacut of Nizamsagar and submerged villages and also made proposal for 2 more lift irrigation schemes namely Alisagar and Gutpa balancing tanks of Nizam Sagar in the area. This will supply water for about 40 thousand acres of Nizamasagar ayacut for which we need electricity to run lift irrigation schemes smoothly.

I urge upon the Government to take measures for electrification in Nizambad district, Andhra Pradesh to safeguard the interests of farmers under Nizam Sagar Project through REC from OEC Funds.

(iii) **Need to Formulate a Uniform Policy for the Welfare of Tribals in the Country**

SHRI K. PRADHANI (Nowrangpur): The exploitation of tribals is going on despite Constitutional provisions and several central legislations to safeguard their interest. The tribal population in the country is about 70 million, which is the largest in the world. They are the original inhabitants of India, that is the indigenous people.

More than 40 per cent of the 20 million tribals area is affected due to various projects. Its is regrettable that these tribals are not given suitable compensation or employment. Besides, they are also not properly rehabilitated. Unless a uniform policy is introduced for the Scheduled Tribes, they will continue to suffer.

I request the Central Government that uniform tribal policy be framed for the entire nation to put an end to the exploitation of tribals.

(iv) Need to provide financial Assistance to Triveni structurals Limited at Allahabad, U.P.

[Translation]

SHRIMATISAROJ DUBEY (Allahabad): Sir, the Triveni structurals Limited (T.S.L.), situated at Allahabad is working as a subsidiary company to Bharat Yantra Nigam. It was set up in 1965 as a joint venture by the Government of India with the collaboration of the Government of Austria, T.S.L. has a workshop with modern machinery and equipments where around 2000 highly skilled workers and engineers are working. During the last 26 years T.S.L. has completed several big projects in the country and abroad. While utilising its full capacity and skill, T.S.L. has worked in various fields like power generation, Petrochemicals, fertilizer construction of bridges, cranes manufacturing, iron industry, cables, coal industry, television and in the field of space technology in the country and abroad. A large number of T.S.L. factories has mainly worked for Public Sector and its around Rs. 20 crore is outstanding against those Public Sector establishments. Due to delay on the part of BIFR in the disposal of cases of sick industries the T.S.L. is facing great difficulty and needs immediate financial assistance.

In view of the important role played by T.S.L. in the development of the country and future of around 2000 people working in it, I urge upon the Union Government to provide immediate financial assistance to T.S.L. at the earliest.

(v) Need for Early Revision of

Pay Scales of Teachers of Centrally Managed Schools

[English]

SHRI MUHI RAM SAIKIA (Nowgong) : Even a single recommendation made the Chattopadhyaya Commission regarding revision of pay scales of central teachers was not implemented by the Government during the last nine years. The Fourth Pay Commission did not recommend any revision in pay scales of school teachers of centrally managed schools, on the plea that the Chattopadhyaya Commission was already considering the matter. In the prevailing circumstances, it is very essential that another National Commission on school teachers is set up, without further loss of time. This will enable these teacher to get their dues. Moreover, it is also essential that the recommendations made are implemented immediately after they are made.

The revision of pay scales of these teachers is to be included in the terms of reference of Fifth Pay Commission if not done so far.

I, therefore, urge upon the Central Government to set up the Second National Commission with due representation to the teachers thereon immediately.

(vi) Need to set up a Subsidiary of Rural Electrification Corporation in Vidisha Raisen and Sidhor Districts of Madhya Pradesh

[Translation]

SHRI SHIVRAJ SINGH CAHUHAN (Vidisha) : The Central Government has set up Rural Electrification Corporation for providing special facilities for less developed